

Rajasthan State Legal Services Authority Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

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Cause List Date 15.12.2017

S.	Name of Mediator	Cases Title	Name of petitioner	Name of
No.			Advocate	Respondent
				Advocate
1	Hon'ble Mr. (Justice)	S.B. Cr. Misc. Petition No. 1161/2017	Vishvesh Gupta	Ganesh Chaturvedi
	S.C. Mittal	Smt. Sarita Singh Vs. State		
2	Hon'ble Mr. (Justice)	S.B. Cr. Misc. Petition No. 3529/2017	Madhav Mitra	R.B. Mathur
	S.C. Mittal	Gaurav Sehgal Vs. State	Hemant Bassi	
3	Sh. Suresh Pareek	S.B. Cr. Misc. Petition No. 1488/2016	Amit Poonia	Keshav Agarwal
	Sr. Advocate	Vikas Jakhad Vs. State		
4	Sh. Ramavatar Sharma,	S.B. Civil Second Appeal No. 121/2015 Bhagwan Das	G.K. Garg	Sh. N.K. Maioo
	RHJS (Retd.)	Ors. Vs. Srichand		
S	Sh. Ramavatar Sharma,	5.B. Execution First Appeal No. 6/2014	Arvind Gupta	Ashok Sharma
	RHJS (Retd.)	Pandit Radhey Shyam Rao Vs. Dilip Kumar		
6	Sh. Ramavtar Sharma,	5.B. Civil Second Appeal No. 3S5/2014	Sidarth Kumar	Amit Singh
	RHJS (Retd.)	Girdhari Lal Vs. Damodar	Tiwari	Shekhawat
7	Sh. O.P. Sharma-II	5.B. Cr. Revision Petition No. 1310/2017 Anil Vs. Smt.	Hemant Gupta	Anil Yadav
	RHJS (Retd.)	Vandana Yadav		
8	Sh. O.P. Sharma II	5.B. Cr. Misc. Petition NO. 3959/2017	Sanjay Tyagi	Ashindra Gautam
	RHJS (Retd.)	Pushpendra Kumar Goyal Vs. State		
9	Sh. A.R. Patwardhan	5.B. Cr. Revision Petition No. 1587/2017	Dharmendra	
	RHJS (Retd.)	Prahlad Vs. Smt. Saraswati Devi	Kumar	
10	Sh. Bhuvnesh Sharma	S.B. Cr. Revision Petition No. 1794/2016		Ajay Singh Tanwar
	Advocate	Savita Tyagi Vs. Santosh Kumar@Siddharth Kumar		
		Dube		
11	Sh. Ashok Sharma	D.B. Civil Misc. Appeal No. 3035/2017 & 3036/2017	Rajneesh Gupta	Pradeep Mathur
	Advocate	Prabhu Dayal Soni Vs. Smt. Sunita Alias Divya		
12	Sh. Ashok Sharma	S.B. Cr. Revision No. 776/2016	Rajendra Soni	Mohit Gupta
	Advocate	Naveen Kumar Vs. Smt. Jyoti		
13	Sh. Ashwani Chobisa	S.B. Cr. Revision No. 281/2017	Sandeep Pathak	M.S. Gautam
	Advocate	Nirmal Tepan Vs. State		
14	Sh. Suneet Awasthi,	S.B. Civil Transfer Application No.5/2017	Yunus Khan	Pushpendra Pandey
	Advocate	Rekha Vs. Chainaram Alias Chainsukh		
15	Sh. Ankur Rastogi	S.B. Civil Misc. Appeal No. 1712/2017	Dinesh Kumar Garg	J.P. Goyal
	Advocate	Ramdutt Sharma Vs. Kameshwar Nath Dandotiya		
16	Sh. Ravi Bhojak	5.8. Civil Arbitration Application No. 64/2016	Saransh Saini	Amit Gupta
	Advocate	Murari Lal Kherari Vs. Sanjay Gupta		
17	Ms. Anita Agarwal	S.B. Cr. Revision No. 977/2017	Govind Choudhary	_
	Advocate	Bhagwati Prasad Vs. Smt. Prem	_	

by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

(Toshita Malani)
Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court
Jaipur

"Help The Needy -Timely Help May Create History"